

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

B.A.NO.9014 OF 2019

**(Crime No. 343/2019 of Valancherry Police, Malappuram District)**

**Petitioner/ Petitioner:-**

Muhammed.B.K, aged 37 years,  
S/o. Imbichi Bava, Beerankuttikanttakath House,  
Ponnani Nagaram, Ponnani(PO),  
Malappuram District.

BY ADV.K.B.ARUNKUMAR

**Respondents/ Respondents and Addl. 3<sup>rd</sup> and 4<sup>th</sup> Respondents:**

- 1 The State of Kerala, represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam.Pin-682031.
2. The Sub Inspector of Police,  
Valancherry Police Station, Malapruam District. Pin- 676 552.
3. Faizal.V.V, Aged 37 years,  
S/o. Saithali, Valiya Valappil House, Valiyakunnu (PO),  
Tirur Taluk, Malappuram District. Pin- 676 552.
4. The Deputy Commissioner,  
Kerala State Goods and Services Tax Office, Civil Station Road,  
Malappuram. Pin: 676 505.

BY P.P.SRIAJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON  
06.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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Crl.M.A.No.3 of 2020

in

B.A.No.9014 of 2020  
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Dated this the 8<sup>th</sup> day of May, 2020

**O R D E R**

Allowed.

**P.V.KUNHIKRISHNAN  
JUDGE**

**ab**